

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 182 of 2020

IN THE MATTER OF:

J.M. Housing Ltd & Ors.

...Appellants

Vs

Mr. Surender Kumar Gupta & Ors.

....Respondents

Present:

For Appellants: Dr. U.K. Chaudhary, Sr. Advocate with Mr. Pradeep Kumar Mittal, Mr. Praveen Kumar Mittal, Mr. Kamal and Ms. Manisha Chaudhary, Advocates

For Respondents: Mr. Virender Ganda, Sr. Advocate with Mr. Sumeer Sodhi, Ms. Shreya Nair and Mr. Ayan Mitra, Advocates

**Mr. Rakesh Kumar and Ms. Preeti Kashyap,
Advocates for Respondent Nos. 1 to 3.**

ORDER
(Through Virtual Mode)

26.11.2020 The Respondent No. 7 is permitted to file Reply/Response before the Office of the Registry by 27.11.2020 and the Office of the Registry is directed to receive the same. The Learned Counsel for the Respondent No. 7 shall serve copies of the Reply/Response to the Learned Counsel appearing for the respective parties well in advance before the next date of hearing.

The Registry is directed to List the matter on **8th December, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)